

F.No.: N-15011/221/2024-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell

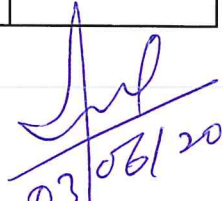
4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 03.06.2026

NOTICE

Subject: Cancellation of Certificate of Practice of Notary – case of Ms. Rekha Nivrutti Rajgire, Notary Reg No. 19388.

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(i) of the Notaries Rules, 1956, has decided to cancel the Certificate of Practice of Ms. Rekha Nivrutti Rajgire, Notary Reg No. 19388 to practice as a Notary. Accordingly, her name is removed from the Register of Notaries under Section 10(d) of the Notaries Act, 1952. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Date of Cancellation and removal	Reason of Cancellation and removal
Ms. Rekha Nivrutti Rajgire	19388	Flat No. 9, Yogeshwar Apartment, Near Utkarsha English Medium School, Sinhagad Road, Vadgaon Bk. Pune, Maharashtra-411041.	Pune City, Maharashtra.	03.06.2026	Rule 13 of Notaries Rules, 1956


03/06/2026
(Amit Kumar)

Under Secretary, Notary Cell